

Fourteenth Loksabha**Session : 6****Date : 29-11-2005**

Participants : Gowda Shri D.V. Sadananda, Rawale Shri Mohan, Gudhe Shri Anantrao, Khaire Shri Chandrakant Bhaurao, Gowda Shri D.V. Sadananda, Ananth Kumar Shri, Gowda Shri D.V. Sadananda, Handique Shri Bijoy Krishna

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Title : Regarding implementation of recommendations of Mahajan Report in relation to Belgaum being part of Karnataka.

SHRI D.V. SADANAND GOWDA Sir, you are fully aware of the situation that has arisen with regard to the border issue between Maharashtra and Karnataka. The controversial resolution passed by the Belgaum City Corporation recently on the merger of Marathi-speaking areas with Maharashtra and the violence that followed due to the assault of the Belgaum Mayor in Bangalore has created a chaos between the two States of Karnataka and Maharashtra. The resolution was seeking the merger of certain parts of Belgaum with Maharashtra even though it had no legal validity. The Belgaum Mayor had unnecessarily provoked the Kannada activists (*Interruptions*) Sir, I may be permitted to submit the point.

श्री मोहन रावले अध्यक्ष महोदय, हिन्दुस्तान के नागरिक का यह अधिकार है कि वह किस राज्य में रहे, इस बारे में अपनी मंशा व्यक्त कर सके। ... (व्यवधान)

श्री अनंत गुढे अध्यक्ष महोदय, कर्नाटक के दो जिले हैं, जो महाराष्ट्र की सीमा पर हैं। उनमें से एक जिले, बेलगांव की कॉर्पोरेशन को बर्खास्त किया गया है। ... (व्यवधान)

SHRI ANANTH KUMAR : Sir, the hon. Member may be permitted to speak. ... (*Interruptions*)

MR. SPEAKER : Hon. Members, please sit down.

श्री मोहन रावले : अध्यक्ष महोदय, कर्नाटक सरकार ने बेलगांव की कॉर्पोरेशन को बर्खास्त कर के गलत काम किया है। ... (व्यवधान)

श्री अनंत गुढे : अध्यक्ष महोदय, कॉर्पोरेशन एक स्वायत्तशासी संस्था है। इसलिए उसे अधिकार है कि वह किस राज्य का अंग बनना चाहती है, इस बारे में अपना प्रस्ताव पास कर सके। राज्य सरकार को कोई अधिकार नहीं है कि वह उसे बर्खास्त करे। ... (व्यवधान)

SHRI D.V. SADANAND GOWDA : Sir, I may be permitted to speak. I am not making any allegation against anybody. ... (*Interruptions*)

MR. SPEAKER : Nothing will be recorded except the point of Shri Sadanand Gowda.

(Interruptions) ...*

SHRI D.V. SADANAND GOWDA : Sir, I am not making any allegations. ... (*Interruptions*)

MR. SPEAKER : Please sit down. आप सब लोग बैठ जाइए।

... (Interruptions)

MR. SPEAKER : Very well, I will have to adjourn the House.

... (Interruptions)

श्री चंद्रकांत खैरे अध्यक्ष महोदय, कर्नाटक के बॉर्डर पर मराठी स्पीकिंग दो जिलों के साथ वॉ से अन्याय हो रहा था और वह अन्याय कंटीन्यूअस चला आ रहा है। ... (ब्यवधान)

MR. SPEAKER : Hon. Members, please sit down.

... (Interruptions)

* Not Recorded.

MR. SPEAKER : You are a senior Member.

... (Interruptions)

MR. SPEAKER : Nothing is being recorded. Why are you shouting? I am on my legs.

... (Interruptions)

MR. SPEAKER : The hon. Member is making certain point. I have repeatedly been saying that no one else is bound by it; but his right to speak is there. If you want an opportunity to controvert it, you do it

in a proper manner.

... (*Interruptions*)

श्री मोहन रावले : सर, मुझे बोलने का मौका जरूर दीजिए। ...(ब्यवधान)

SHRI ANANTH KUMAR : Sir, you may allow a separate discussion. The question is the hon. Member may be allowed to speak.

SHRI D.V. SADANAND GOWDA : Sir, let them have the patience to hear me. ... (*Interruptions*)

MR. SPEAKER : It is very unfortunate.

... (*Interruptions*[\[krr24\]](#))

श्री मोहन रावले : अध्यक्ष महोदय, हमारी मांग है...(ब्यवधान)

अध्यक्ष महोदय : आप बैठ जाइए।

... (*Interruptions*)

SHRI D.V. SADANAND GOWDA : Let them patiently hear me first. Sir, I do not agree with what they think has been done at Bangalore. ... (*Interruptions*) Sir, let them hear me first. ... (*Interruptions*)

MR. SPEAKER: This is very unfair, Shri Khaire.

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded, not even one word. You go on shouting, nothing will be recorded.

(*Interruptions*)* ...

* Not Recorded.

श्री मोहन रावले : अध्यक्ष महोदय, आप हमें बोलने का मौका दें।...(ब्यवधान)

अध्यक्ष महोदय : आप हमें सोचने के लिए मौका दीजिए। दो दिन हाउस नहीं बैठा है, एक दिन काम हुआ है।

SHRI D.V. SADANAND GOWDA : Sir, let them hear me first. I am not making any allegation against them. ... (*Interruptions*)

श्री मोहन रावले : अध्यक्ष महोदय, आप हमें बोलने का मौका दीजिए।...(व्यवधान)

अध्यक्ष महोदय : आपके इन बिटविन जो है, आप इसे दूसरे आफिस में जाकर बोलिए, यहां क्यों बोल रहे हैं?

SHRI D.V. SADANAND GOWDA : Sir, I am humbly begging that I am not making any allegation against anybody, but I am seeking the intervention of the Centre to see that there should not be any such sort of activity in future. For that reason, I am doing it. Why are they getting up and doing all these things here? ... (*Interruptions*)

अध्यक्ष महोदय : यह क्या हो रहा है? Both of you come to my room. I will sort it out.

SHRI D.V. SADANAND GOWDA : Sir, the Belgaum Mayor had unnecessarily provoked the Kannada activists by ensuring the passage of the resolution. The pro-Kannada organisations all over Karnataka made *satyagraha* and demanded immediate dismissal of Belgaum Mahanagar Palika. ... (*Interruptions*)

अध्यक्ष महोदय : ठीक है, इसे छोटा कर दीजिए।

...(व्यवधान)

MR. SPEAKER: You give notice tomorrow.

Shri Rawale's observations will not be recorded.

(*Interruptions*)* ...

SHRI D.V. SADANAND GOWDA : Sir, please hear me. I am seeking the Centre's intervention. ... (*Interruptions*)

अध्यक्ष महोदय : आप कल नोटिस दीजिए।

* Not Recorded.

SHRI ANANTH KUMAR : Sir, hon. Member Shri D.V. Sadanand Gowda is speaking. I associate myself with him. ... (*Interruptions*)

MR. SPEAKER: Let a notice be given. I will allow it.

... (*Interruptions*)

MR. SPEAKER: Already I am finding it equally divided - three Members of Maharashtra and three Members of Karanataka. Therefore, it is going to be a draw. Nobody has won. I am sure that the country will consider. We are all concerned about these matters. We do not want a dispute between one State and another State. अब आप इसे खत्म कीजिए।

... (ब्यवधान)

अध्यक्ष महोदय : आप बाहर जाकर बातचीत कर लीजिए।

... (ब्यवधान)

SHRI D.V. SADANAND GOWDA : Sir, the episode fanned emotions with Kannada activists resorting to protests in different parts of the State. ... (*Interruptions*)

श्री मोहन रावले : हमारी एक ही विनती है।... (ब्यवधान) वहां जो मारपीट हो रही है, उसे बंद कीजिए।

SHRI D.V. SADANAND GOWDA : Certainly, we will not appreciate that action taken.

Sir, the issue led to a little violence when Karnataka Rakshana Vedike activists smeared black paint on the face of the Belgaum Mayor and his deputy. ... (*Interruptions*)

MR. SPEAKER: Let the Chair make an observation.

The Centre should do whatever is within its jurisdiction to see that there is no dispute between one State and another State and no citizen of this country shall suffer because he speaks a particular language or stays somewhere. This is a matter which is the duty of the entire Government and the entire country to consider. Therefore, we should not do or say anything which will disturb the friendship and the accommodation between the people of different States.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, I will bring it to the notice of the hon. Home Minister. ... (*Interruptions*)

MR. SPEAKER: Shri Rawale, although he is not listening to me, is my very good friend and I want him to continue to be my friend.

... (*Interruptions*)

MR. SPEAKER: Karnataka is a beautiful State. I am fond of it.

SHRI D.V. SADANAND GOWDA : Certainly, I will not appreciate the action that has been taken against the Mayor of Belgaum in Bangalore.

MR. SPEAKER: Shri Lakshman Seth. Let there be something else now, which is constructive. You have to speak on the construction of road.